

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Allahabad, this the 23rd day of September, 2021

Civil Misc. Contempt Petition No.330/00006/2021
in
Original Application No. 330/00037/2019

Hon'ble Mr. Tarun Shridhar, Member (Administrative)
Hon'ble Ms. Pratima K Gupta, Member (Judicial)

Amit Kumar Jha aged about 40 years S/o Shri Dharam Kumar Jha, R/o RB -2/12-A, Railway Colony, Shankargarh, Prayagraj -212108.

...Petitioner

By Advocate : Shri Pradeep Kumar Mishra
Shri Rajesh Kumar

V E R S U S

1. Shri Vinay Kumar Tripathi, General Manager, North Central Railway, Prayagraj.
2. Shri Mohit Chandra, Divisional Railway Manger, North Central Railway, Prayagraj.

...Respondents

By Advocate : Shri Atul Kumar Shahi

O R D E R

By Hon'ble Mr. Tarun Shridhar, Member (Administrative) :

Shri Pradeep Kumar Mishra, learned counsel for the petitioner and Shri A.K. Rai holding brief of Shri Atul Kumar Shahi, learned counsel for the respondents are present.

2. Learned counsel for the parties confirm that order dated 26.11.2020 passed in OA No.37/2019 has been fully complied with.

3. In view of the above, nothing remains in the present contempt petition. Accordingly, the contempt proceedings are closed. Notices are discharged.

4. All the MAs pending in this contempt petition are disposed of as having become infructuous.

(Pratima K Gupta)
Member(Judicial)

(Tarun Shridhar)
Member(Administrative)

RKM/